## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 316/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

87

Jyoti Sri Punjabi

V/s.

Vaidehi Akash Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Shehzael Mayor Adr. Jor Described Good Describ

## ORDER C.P. No. 316/I&BP/NCLT/MB/MAH/2017

- The Learned Representative for the Petitioner is present.
- This Petition is transferred from the Hon'ble High Court and the compliance of Service of Form No. 5 is stated to have been complied with by the Petitioner.
   A copy of Form No.5 is placed on record.
- The Petitioner is also intimating the name of Interim Resolution Professional i.e. Mr. Amit Gupta having registered No. IBBI/IPA-0001/IP-P00016/2016-17/10040, having address A-1701, Gundesha Symphony, Veera Desai Road, Andheri (West), Mumbai-400 053 be appointed.
- The Petitioner is directed to serve by requisite mode Form No. 5 and Notice of Demand again on the Respondents on or before 20<sup>th</sup> May, 2017.
- For the rest of the proceedings adjourned to 16<sup>th</sup> June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017